

M/s. B.M. Pattnay
R.N. Mishra
Sd. H. Ali

A
(C)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

CUTTACK BENCH, CUTTACK

O.A./T.A./R.A.No. 582 1994

D. K. Mohapatra Applicant (s)

Versus

Union of India Respondent (s)

Sr. No	Date	Orders	Office note as to action (if any) taken on order
	5-10-94	REGISTER Dy. Registrar	D.O. of 10.10.94 is filed. H 10/10/94
1.	6.10.94	Heard. No grounds to admit. Rejected. Mr. Ashok Mishra present. Vice-Chairman Member (Admn.)	In this application u/s 19, the applicant has challenged the appointment of R-3 as EDBPM. H 10/10/94 For Registrar: B. Sar 5.10.94 SO H 10/10/94 For Admission: copy received, H 10/10/94 Bench